

**Samaj Sadans in Government colonies**

\*133. SHRI MADAN LAL KHURANA: Will the PRIME MINISTER be pleased to refer to the reply given to Unstarred Question No. 3448 on August, 29, 1990 and state:

(a) whether the drawings and sketches submitted by the C.P.W.D. to the Department of Personnel for construction of Samaj Sadans in Sectors V, VII, VIII and XII and for upgradation of Samaj Sadan in Sector I of R. K. Puram to serve as Barat Ghars have been pending with them for years;

(b) if so, the reasons therefor;

(c) the steps taken to accord administrative approval and release of funds expeditiously to enable the taking up of construction work of the Samaj Sadans; and

(d) the details of the Government colonies in Delhi where Samaj Sadans providing the facility of Barat Ghars are not in existence and the steps taken to construct the same on priority basis?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRIMATI MARGARET ALVA): (a) to (d) Administrative approval and expenditure sanction for the construction of Samaj Sadans in Sector VIII and Sector XII of R. K. Puram were given in 1987. The Government also initiated in March, 1990, a proposal to upgrade phase I of Samaj Sadan of Sector I, R. K. Puram. The plans and designs in this connection are yet to be received from CPWD. There are also proposals for construction of Samaj Sadans in other areas. In 1989, Government constituted an Inter-Departmental Committee for examining the technical feasibility of various proposals and recommend priority among the schemes to be pursued. The Committee in its meeting held in September, 1990, having examined the projects in the

R. K. Puram Sector decided to give priority to the construction of Samaj Sadan in Sector XII and the upgradation of the Samaj Sadan in Sector I. This procedure will facilitate proper budgetary control and timely completion of buildings.

A Statement showing list of Government colonies where *Samaj Sadans* are not in existence is annexed.

**STATEMENT**

*Details of Government colonies in Delhi where Samaj Sadans and Barat Ghars are not in existence*

1. MS Flats, Sector XIII, R. K. Puram
2. I. B. Colony
3. Mohd. Pur
4. Sector—V, R. K. Puram
5. Sector—VII, R. K. Puram
6. Sector—VIII, R. K. Puram
7. Sector—IX, R. K. Puram
8. Sector—XII, R. K. Puram
9. Aliganj
10. Sadiq Nagar
11. Kasturba Nagar
12. Prem Nagar
13. Thyagraj Nagar
14. Tilak Lane
15. Tilak Marg
16. Mathura Road
17. Purana Quila Road
18. Aram Bagh
19. Dev Nagar
20. Prasad Nagar
21. Shajahan Road
22. Humayun Road
23. Bapa Nagar
24. Kaka Nagar
25. Lodhi Estate

26. M. B. Road  
 27. Vasant Vihar, CPWD Colony  
 28. Lodhi Road Complex  
 29. Timarpur  
 30. General Pool residential Quarters, Mayapuri

**Funds to Kerala under Rural Development Programme**

\*134. SHRI RAMESH CHENNI-THALA: Will the PRIME MINISTER be pleased to state:

(a) the funds allocated to Kerala during the last two years under the rural development programmes, programme-wise;

(b) whether the funds are being utilized properly; and

(c) if not, the steps taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI UTTAM-BHAI H. PATEL): (a) The funds allocated to Kerala during 1989-90 and 1990-91 under the major rural development programmes are as under:—

	<i>(Rs. in Lakhs)</i>	
	1989-90	1990-91
(i) Jawahar Rozgar Yojana	6569.99	6396.19
(ii) Integrated Rural Development Programme	1871.12	1871.12
(iii) Training of Rural Youth for Self Employment	19.94	19.94
(iv) Development of Women and Children in Rural Areas.	14.14	10.10
(v) Accelerated Rural Water Supply Programme	1076.00	1076.00
(vi) Central Rural Sanitation Programme	..	25.00

(b) No complaint about improper utilisation of funds in Kerala has been received in this Ministry.

(c) Question does not arise.

**Fertilizer Subsidy**

\*135. SHRI BHAGEY GOBARDHAN: Will the PRIME MINISTER be pleased to state:

(a) the amount of fertilizer subsidy given during 1988-89, 1989-90 and 1990-91, separately;

(b) whether the subsidy is being allowed during the current financial year also; and

(c) if not, the reasons therefor and how the affected farmers are proposed to be compensated?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (DR. CHINTA MOHAN): (a) The amount of subsidy given both on indigenous and imported fertilizers, during the last three years is as follows:

	<i>(Rs. in crores)</i>
1988-89	3,200.70
1989-90	4,542.10
1990 91	4,389 06

(b) Yes, Sir.

(c) In view of reply to part (b) above, the question does not arise.

**Expenditure on Various expeditions to Antarctica**

\*136. SHRI V. S. VIJAYARAGHAVAN: Will the PRIME MINISTER be pleased to state:

(a) the total expenditure incurred till date on the various expeditions to Antarctica;

(b) whether the Government are aware of the demand being raised in certain international fora for banning of mining in Antarctica for the next 50 years; and